- (c) what was the action taken against each one of them; and
- (d) what other corrective steps Government have taken in this regard to prevent occuring of such cases in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b) During the last three years a few cases of disclosure of information by junior functionaries working in the Ministry of Defence and its establishments to unauthorised agencies/perscnnel have come fo notice. It would not be in the public interest to disclose further details in this regard.

- (c) Disciplinary action was taken against these officials, and almost all of them were either dismissed or removed from service.
- (d) Instructions have been issued for strict compliance of the instructions for insuring the safe custody
  and proper handling of classified documents. Surveillance is also kept by concerned agencies over the activities of suspect officials.
- 4333 [Transferred to the 30th August, 1988]

## Charges Against Chief Minister, Orissa

4334. SHRIMATI R ENUKA -CHOWDHURY: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that •there is a continuous demand from Tiarious sections of the Society of Orissa to set up an Inquiry Com•wntssion to inquire into the charges against Orissa Chief Minister for assets acquired by him in his name or in the name of his relations/friends since 1980;
- (b) if so, whether the Central Government propose to appoint an inquiry Commission for the purpose; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL GRIEVANCES PUBLIC PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c) No, Sir, Since 1980 some complaints received. These wereexamined in accordance established procedure. It was found that the charges against the Chief Minister of Orissa were not established.

## Technology Mission to augment existing programmes

- 4335. DR. G. VIJAYA MOHAN REDDY: Will the Minister of PLANNING be pleased to state:
- (a) whether Government have any proposal under consideration for a Technology Mission to augment existing programmes for popula tion control and if so, details thereof; and
- (b) whether a Technology Mission on population is proposed for Eighth Five Year Plan?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) No, Sir, does not arise.

(b) No, Sir.

## Entry of private sector into Core Sector

4336. SHRI CHITTA BASU: Will the Minister of PLANNING be pleased to state:

- (a) whether Abid Hussain Panef which went into question of free entry of the private sector into Core Sector have since submitted its report.
- (b) if so, the salient features of the report; and